

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

41

C.P. No. 152/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Kanti Bhikabhai Patel & Ors.  
V/s  
Aver Software Technologies Ltd.

SECTION OF THE COMPANIES ACT: 241-244, 185 and 188 of the Companies  
Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**CP No. 152/241-244,185,188/NCLT/MB/MAH/2017**

At the request of the Counsel present, list this matter on 25.07.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)